

broad gauge line between Manmad and Aurangabad and when it is likely to be completed and commission to traffic;

(b) whether this line is planned to be taken up in phases; and

(c) if so, details thereof and the time schedule for their completion?

THE MINISTER OF INDUSTRY (SHRI AJITSINGH): (a) Manmad-Aurangabad, 114 km long section is part of Manmad-Parbhani-Parli Vaijnath, Gauge Conversion Project. Upto 31st March, 90, 62% of work on this section has been completed. Completion will depend upon availability of resources in coming years

(b) Manmad-Aurangabad is proposed to be taken up as Phase-I of the project.

(c) the remaining section will be taken up as Phase-II and its completion will depend on availability of resources in coming years.

Air Linking of additional place in Orissa

8774. **SHRI D. AMAT:** Will the Minister of **CIVIL AVIATION** be pleased to state the number of additional places in Orissa which are proposed to be linked by Air Service during the current year?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) There are no plans to airlink any new place in Orissa during the current year.

Allotment of LPG Agencies and Petrol Pumps in Punjab

8775. **SHRI KIRPAL SINGH:** Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state:

(a) the number of applicants who applied for L.P.G. agencies and Petrol pumps in Punjab during the last three years;

(b) how many, out of them have been allotted these dealerships so far, district-wise;

(c) the criteria for allotment of these dealerships;

(d) whether some cases of the ex-serviceman and freedom fighters are lying pending with Government;

(e) whether the victims of 1984 riots in Delhi and in other parts of the country have also been considered for allotment of these agencies; and

(f) if so, the action proposed to be taken by Government in this regard?

MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) During the last three years, B LPG distributorships and 21 Retail Outlet (Petrol/Diesel) dealerships were advertised in response to which 484 and 1431 applications were received respectively.

(c) Out of the above, 1 LPG distributorship and 7 Retail Outlet dealerships have been allotted so far at the following locations: LPG Distributorship

1. Kapurthala, District Kapurthala

Retails Outlet Dealership

1. Ropar, District Ropar

2. Kamiana, District Faridkot

3. Bauli, district Amritsar

4. Patiala, District Patiala

5. Arniwala, District Ferozpur
6. Palijhikai Adda, district Jallandar
7. Sahoran, district Ropar

(c) The marketing oil companies appoint Petrol/Diesel dealers, LPG distributors on the basis of recommendations received from the concerned Oil Selection Board. In making selection of candidates who meet the eligibility conditions in regard to income, educational qualifications, residence, category, age etc. the Oil Selection Boards take the following factors into account:

(i) Personality;

(ii) business ability/salesmanship;

(iii) capacity to arrange finance and capability to provide facilities:

(iv) preparedness for working fulltime as a dealer; and

(v) general assessment and extra curricular activities.

(d) Applications received in response to the LPG distributorship at Ludhiana under Freedom Fighter Category are awaiting consideration of the Oil Selection Board (North).

(e) and (f). As per the prevailing policy guidelines, there is no separate reservation for the victims of the 1984 riots, who may however, apply if eligible, for dealership/

distributorship under various existing categories.

[Translation]

Power Supply to Azamgarh District in U. P.

8776. SHRI JANARDAN TIWARI: Will the Minister of ENERGY be pleased to state:

(a) the quantum of power being supplied from National power grid to Azamgarh district of Uttar Pradesh;

(b) the comparative position of supply of power to the neighbouring district of Siwan in Bihar; and

(c) the reason for the difference in the supply of power and the steps proposed to be taken to obviate this difference?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The U. P. (including Azamgarh District) is part of the Northern Regional Grid, whereas Bihar (including Siwan District) is a part of the Eastern Regional Grid. The Central Generating Stations in each region supply power to the respective grids. Allocation of power from the Central stations is made for the State as a whole and not district wise. The details of the entitlement and the actual drawal from the Central Generating Stations to Uttar Pradesh in the Northern Region and Bihar in the Eastern Region during 1989-90 are indicated below:

(All Figures in MU)

<i>Supply from Central Stations during 1989-90</i>	<i>U. P.</i>	<i>Bihar</i>
Entitlement	6716	1053
Actual drawal	7227	1741*

*Include assistance from Northern Region.